NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 393/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES:

Ramshailya Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

Dinest Joshi

33 GN Transpor

1 DINESH JOSHI

P65

ORDER CP No.393/252(1)/NCLT/MB/MAH/2017

For Orders

Sd/-

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)